

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No. HCM. III/04/2015/_____

Dated, Shillong the 9th October 2018

It is hereby notified to all concerned that the SINGLE BENCH of Hon'ble Mr. Justice S.R. Sen shall not sit tomorrow i.e. **10th October 2018** and cases listed in Court No. 2 shall be taken up by Hon'ble the Chief Justice in Court No. 1.

It is further notified that cases listed for **10th October 2018** in the DIVISION BENCH shall be taken up on **Thursday, the 11th October 2018**.

By order,


REGISTRAR (JUDICIAL)

Memo No. HCM. III/04/2015/ 1342A

Dated, Shillong the 9th October 2018

Copy for information to: -

1. *The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
3. *The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
4. *The Advocate General, High Court of Meghalaya, Shillong.*
5. *The Central Government Counsel, High Court of Meghalaya, Shillong.*
6. *Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.*
7. *President / Secretary, High Court Bar Association, Shillong.*
8. *President / Secretary, Shillong Bar Association, Shillong.*
9. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
10. *Notice Board.*
11. *Office File.*


REGISTRAR (JUDICIAL)